

No.A-32012/04/2020-Admn.IV(LA)(i)
Government of India
Ministry of Law and Justice
Department of Legal Affairs


Shastri Bhawan, New Delhi
Dated:- 9th September, 2022

OFFICE ORDER NO. 122/2022

In supersession of this Department's Office Order No.52/2022 (bearing even file number) dated 07.06.2022, the Departmental Promotion Committee to consider the cases of the officers for promotion/confirmation and granting Non-functional Selection Grade in respect of Group 'B' posts belonging to CSS Cadre (Section Officer, Assistant Section Officer) is re-constituted as under:-

(i)	AS / JS&LA [Admn.IV(LA)] Department of Legal Affairs	Chairperson
(ii)	Dr. R.J.R. Kasibhatla, Addl. Legal Adviser Department of Legal Affairs	Member
(iii)	Shri Uttam Prakash, Deputy Secretary, Legislative Department	Member
(iv)	Shri Raja Kar, Deputy Secretary Department of Legal Affairs	Member
(v)	Ms. Madhu Bala Soni, Under Secretary Department of Legal Affairs	Member

2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the Competent Authority.
3. This issues with the approval of Law Secretary.


(Varun Singh Chauhan)
Under Secretary to the Govt. of India

Copy to:-

1. Sr. PPS to Law Secretary/ Sr. PPS to Additional Secretary (Dr. Anju Rathi Rana).
2. PPS to Addl. LA (Dr. R.J.R. Kasibhatla) / PS to DS (Shri Raja Kar)/ PS to US (Ms. Madhu Bala Soni).
3. Shri Uttam Prakash, Deputy Secretary, Legislative Department.
4. Admn.I(LA)/Admn.I(LD)/Vig. Unit/CR Assistant/Office Order Folder.

No.A-32012/04/2020-Admn.IV(LA)(ii)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated:- 9th September, 2022


OFFICE ORDER NO. 123/2022

In supersession of this Department's Office Order No.52(I)/2022 (bearing even file number) dated 07.06.2022, the Departmental Promotion Committee to consider the cases of Group 'B'/Group 'C' officers/officials belonging to CSSS/CSCS Cadres for promotion, confirmation and granting Non-functional Selection Grade in the prescribed Pay Matrix is constituted as follows:-

(i)	Shri Raja Kar, Deputy Secretary Department of Legal Affairs	Chairperson
(ii)	Shri Milind Mujumdar, Under Secretary, Department of Legal Affairs	Member
(iii)	Shri R.K. Sharma, Under Secretary, Legislative Department	Member
(iv)	Ms. Madhu Bala Soni, Under Secretary, Department of Legal Affairs	Member

2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the Competent Authority.

3. This issues with the approval of Law Secretary.


(Varun Singh Chauhan)
Under Secretary to the Govt. of India

Copy to:-

1. Sr. PPS to Law Secretary/Sr. PPS to Additional Secretary (Dr. Anju Rathi Rana).
2. PS to DS (Shri Raja Kar)/PS to US (Shri Milind Mujumdar)/ PS to US (Ms. Madhu Bala Soni).
3. Shri R.K. Sharma, Under Secretary, Legislative Department.
4. Admn.I(LA)/ Vig. Unit/CR Assistant/Admn.I(LD)/Office Order Folder.

No.A-32012/04/2020-Admn.IV(LA)(iii)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated:- 9th September, 2022

OFFICE ORDER NO. 124 /2022

In supersession of this Department's Office Order No.52(II)/2022 dated 07.06.2022 and 66/2022 dated 15.07.2022 (bearing even file number) dated 11.12.2020, the Screening Committee for granting financial upgradation under the Assured Career Progression Scheme (ACPS)/ Modified Assured Career Progression Scheme (MACPS) in respect of Group 'A' / Group 'B' posts belonging to CSS/CSSS/CSOLS/GCS Cadres is re-constituted as follows:-

(i)	AS / JS&LA [Admn.IV(LA)] Department of Legal Affairs	Chairperson
(ii)	Shri Uttam Prakash, Deputy Secretary, Legislative Department	Member
(iii)	Shri Raja Kar, Deputy Secretary, Department of Legal Affairs	Member

2. The recommendations of the Screening Committee will be submitted for approval to the Competent Authority.
3. This issues with the approval of Law Secretary.


(Varun Singh Chauhan)

Under Secretary to the Govt. of India

Copy to:-

1. Sr. PPS to Law Secretary/ Sr. PPS to Additional Secretary (Dr. Anju Rathi Rana).
2. PS to DS (Shri Raja Kar).
3. Shri Uttam Prakash, Deputy Secretary, Legislative Department.
4. Admn.I(LA)/ Vig. Unit/CR Assistant/Admn.I(LD)/Office Order Folder.

No.A-32012/04/2020-Admn.IV(LA)(iv)
Government of India
Ministry of Law and Justice
Department of Legal Affairs


Shastri Bhawan, New Delhi
Dated:- 9th September, 2022

OFFICE ORDER NO. 125 /2022

In supersession of this Department's Office Order No.52(III)/2022 (bearing even file number) dated 07.06.2022, the Screening Committee for granting financial upgradation under the Assured Career Progression Scheme (ACPS)/ Modified Assured Career Progression Scheme (MACPS) in respect of Group 'C' posts belonging to CSSS/CSCS Cadres is re-constituted as follows:-

(i)	Shri Raja Kar, Deputy Secretary Department of Legal Affairs	Chairperson
(ii)	Shri Milind Mujumdar, Under Secretary, Department of Legal Affairs	Member
(iii)	Shri R.K. Sharma, Under Secretary, Legislative Department	Member
(iv)	Ms. Madhu Bala Soni, Under Secretary, Department of Legal Affairs	Member

2. The recommendations of the Departmental Promotion Committee will be submitted for approval to the Competent Authority.
3. This issues with the approval of Law Secretary.


(Varun Singh Chauhan)
Under Secretary to the Govt. of India

Copy to:-

1. Sr. PPS to Law Secretary/Sr. PPS to Additional Secretary (Dr. Anju Rathi Rana).
2. PS to DS (Shri Raja Kar)/PS to US (Shri Milind Mujumdar) / PS to US (Ms. Madhu Bala Soni)
3. Shri R.K. Sharma, Under Secretary, Legislative Department.
4. Admn.I(LA)/ Vig. Unit/CR Assistant/Admn.I(LD)/Office Order Folder.